

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No.10389/2019

JYOTI SHRIVASTAVA & ANR.

Petitioner(s)

VERSUS

VIVEK SHRIVASTAVA

Respondent(s)

Date : 01-02-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBERS]

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, AOR
Ms. Taruna A. Prasad, Adv.
Mr. Aditya Vaibhav Singh, Adv.
Mr. Kushagra Raj, Adv.
Mr. Ashish Madaan, Adv.

For Respondent(s) Mr. Suchit Mohanty, Adv.
Mr. Rahul Pratap, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Suchit Mohanty, learned counsel representing Mr. Rahul Pratap, AOR for respondent stated that service is complete and he would like to file Vakalatnama and counter affidavit.

Four weeks' time is granted for the same.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER